

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 430**  
**IB/712/ND/2020**

**IN THE MATTER OF:**

M/s Newgen Specialty Plastics Ltd ... Applicant

V/s

M/s Dor tech Doors India Pvt Ltd Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 13.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

Mr. Debesh Panda, Sr. St. Counsel,  
Ms. Zehra Khan, Jr. St. Counsel  
Mr. Vikramadiya Singh, Mr. Vineet Gupta,  
Mr. Ojaswa Pathak, Ms. Anauntta Shankar

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **12.06.2024.**

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**